a proposal has to be made under rule 163 of the Rules of Procedure of the General Assembly to amend Rule 51 of the Rules of procedure. Such proposal has to be approved by a majority in the U. N. General Assembly, after a Committee has reported on the proposed amendment. Informal consultations have been held with several member states from time to time to ascertain the possibility of Hindi being accepted as one of the official U. N. Languages. These consultations have not yielded encouraging results.

(d) Does not arise.

Hindi in U.N.O.

1267. SHRI SURENDRA MOHAN: WW the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government accepts the Proposition that HINDI should be made as one of the international languages for the United Nations: and
- (b) if so, the steps which are being taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir.

(b) Informal consultations have been 'leki with some member States of the U.N, from time to time. The position is as follows:

In order to introduce Hindi as an offilanguage of the UN, a proposal has to be made under Rule 163 of the Rules of procedure of the General Assembly to amend Rule 51 of the Rules of Procedure which deals with the subject of official guages. Once such a proposal is made, it has to be approved by a majority in the U. N. General Assembly after a Committee has reported on the proposed amendment. Informal consultations to ascertain the possibility of such majority support have not yielded encouraging results.

If Hindi were to be accepted as ah official language of the UN subsequent to a decision of the UN Genera! Assembly,

it is estimated that the operational cost per biennium would be approximately Rs. 15 crores, and would progressively increase a the rate of 10 per cent each year, taking inflationary trends into account. This would entail an increase in India's budget contribution to the UN by about 200 per cent. Additionally there will be costs of installation of equipment etc. Further, there will also be some recurring costs regarding which it is not possible to make accurate estimates at this stage.

Demand for residential houses

1268. SHRI SURENDRA MOHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

la I whei'.her Government's attention has been drawn to the estimates prepared by the Federation of Indian Chamber of Commerce and Industry about accumulated shortage of and the expected demand for residential houses:

- (b) if so, what are the details of estimates:
- (c) whether Government accept these estimates;
- (d) if not, what are Government's estimates: and
- (e) what steps are proposed by Government to meet the accumulated shortage and expected demand?

THE DEPUTY MINISTER TN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) Yes, Sir.

(b) to (d) In such matters Government is guided by the estimates prepared by its own organisations. The National Buldings Organisation has estimated current housing shortage as follows:^

Urban 5.2 million 17.5 million Rural ' tal Q2-7 million(e) An outlay of Rs. 1490.87 crores has been provided in the 6th Plan for housing out of which Rs. 485 crores are for housing schemes for economically weaker sections of the community. In addition, Housing and Urban Development Corporation also aims at investing Rs. 6.00 crores during the 6th Plan period for providing loans for housing. Housing Finance from commercial banks is also made available to individuals.

धजन्ता की गुफाओं का रख-रखाव

1269. श्री मीर्जा इर्जादवेग ऐयुबबेग: क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

- (क) प्रसिद्ध श्रजन्ता की गुफाओं के भित्ति-चित्रों और मूर्तियों के रख-रखाव पर प्रतिवर्ष कितनी राणि खर्च की जाती है;
- (ख) वहां पर इस समय नियोजित कर्मचारियों की संख्या कितनी है ग्रीर उन्हें उपलब्ध सुविधाग्रों का ब्योरा क्या है;भीर
- (ग) भित्ति-नित्तों और मूर्तियों की सुरक्षा के संबंध में तकनीकी विशेषज्ञों को प्रतिवेदन तैयार करने में कितने वर्ष लगे, पिछला प्रतिवेदन कब प्राप्त हुआ था और उसका ब्यौरा क्या है और सरकार ने उस पर क्या निर्णय लिया है?

शिक्षा तथा संस्कृति श्रीर समाज कर्याण मन्द्रालयों में उप मन्द्री (श्री पी० के० युंगन: (क) श्रीर (ख) वर्ष 1982-83 में रसायनिक उपचार द्वारा मजता की गुफाश्रों के भित्तिचित्रों श्रीर मूर्तियों के परिरक्षण पर 66,500 रुपये खर्च हुए हैं। श्रजन्ता में रासायनिक परिरक्षण पर तो कर्मचारियों की संख्या 8 है। 1317 RS-6

जिनके लिये जल ब्रापूर्ति सिंहत ब्रावासीय स्थान की सुविधायें हैं।

- (ग) भारत सरकार ने धजन्ता की गुफाओं के परिरक्षण हेतु प्रतिकारक उपाय मुझाने के लिये जुलाई, 1971 में एक विशेषज्ञ समिति की स्थापना की थी। 1 दिसम्बर, 1977 में ध्रन्तिम रिपोर्ट प्राप्त हो चुकी थी। इस धवधि के दौरान गुफा के भीतर की धाईता, ताप और सोलन के तकनीकी धांकड़े एकत्र किये गये ताकि भित्तिचित्रों की सुरक्षा के लिये उचित परिरक्षी विधियों की खोज की जा सके। समिति की 6 वार बैठकें हुई और निम्नलिखित प्रमुख ध्रनुसंशायें की हैं, जिनमें से ध्रधिकांश को लागू कर दिया गया है:—
- (i) गुफा संख्या 1, 2, 16 और 17 जिनमें महत्वपूर्ण भित्तिचित्र हैं, धूल धौर गन्दगी को हटाने के लिये उन्हें बाकायदा साफ किया जाये। धूल जमाव को रोकने के लिये इन गुफाओं के फर्श पर खड़ की मैंटिंग विछाई जायें।
- (ii) गुफाग्नों के भीतर विशेष प्रकार की बित्तियों की व्यवस्था की जाये, जो उच्मा पैदान करें ग्रीर भित्तिवित्नों को क्षति न पहुंचायें।
- (iii) गुफाओं के भीतर आईंता बढ़ने की संभावना की रोकथाम के लिये 20 से 40 तक दर्शकों के प्रवेश की संख्या सीमित की जाये।
 - (iv) कीटाणुओं की क्षतिकर गति-विधियों से बचने के लिये गुफाओं के भीतर समय-समय पर गंध का छिड़काव किया जाये।
 - (v) चिवित गुफाग्रों की दीवारों के साथ-साथ कम ऊंचाई की रेलिय